

15
M.K.Samal Vrs. UOI

Orders/Directions Sl. No. 7
O.A. No. 260/00288 of 2014
Order dated: 09.07.2015

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....
Mr. N.R.Routray, Ld. Counsel for the applicant, and Mr. M.R.Mohanty, Ld. Addl. Central Govt. Standing Counsel appearing for Respondents, are present.

Memo dated 25.06.2015 filed by the applicant for withdrawal of this O.A. is taken on record. Accordingly, on the prayer made in the memo, this O.A. stands disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK